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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI.

O.A. No. 367 of 1996.

New Delhi: this the ¹⁶/₂ day of December, 1996.

HON'BLE M.R.S.R. ADIGE, MEMBER (A).

HON'BLE DR.A. VEDAVALLI, MEMBER (J).

1. Sunder Shyam s/o Shri Nathoo Singh,
Helper Khalasi, Off W Superintendent,
Northern Railway, Delhi Division,
Railway Station TND.
2. Madan Pal s/o Shri Harphool Singh,
Helper Khalasi, Off Superintendent,
Delhi Division, Northern Railway,
Tuglakabad, New Delhi.
3. Amar Singh s/o Shri Bucha Singh,
T. No. 462, H/ Khalasi, Off S,
Northern Railway, Delhi Division,
Railway Station, Tuglakabad, Delhi.
4. Thakar Lal s/o Shri Sohan Lal
T. No. 463, H/ Khalasi, Off S,
Northern Railway, Railway Station,
Tuglakabad, New Delhi.
5. Darshan Lal s/o Shri Charan Dass,
T. No. 464, H/ Khalasi, Off S,
Delhi Division, Northern Railway,
Tuglakabad, New Delhi.
6. Pal Singh s/o Shri Keli Charan,
H/ Khalasi, T. No. 475, Off S,
Delhi Division, Northern Railway,
Railway Station, Tuglakabad, New Delhi.
7. Dharam Chand, H/ Khalasi,
Off S, Delhi Division, Northern Railway,
Tuglakabad, New Delhi.

8. Dhyen singh , Helper Khalesi,
CWS, Delhi Division, Northern Railway,
Tuglakabad, New Delhi.
9. Prem Chand s/o Shri Ramji Lal,
H. Khalesi, CWS, Delhi Division,
Northern Railway, Tuglakabad, New Delhi.
10. Balkishan, Helper Khalesi,
CWS, Delhi Division, Northern Railway,
Railway station, Tuglakabad, New Delhi.
11. Heera Lal, Helper Khalesi,
T. No. 520, CWS, Delhi Division,
Northern Railway, Tuglakabad,
New Delhi.
12. Kalisharan s/o Shri Tejpal,
H. Khalesi, T. No. 484. Delhi Division,
Northern Railway, Tuglakabad, New Delhi.
13. Ved pal , H. Khalesi, T. No. 482,
CWS, Delhi Division, Northern Railway,
Tuglakabad, New Delhi.
14. Manohar Lal s/o Shri Charan Dass,
T. No. 244, H. Khalesi, Northern Railway,
Delhi Division CWS, TNO, NEW DELHI.
15. Shyam Lal , H. Khalesi,
T. No. 514, CWS, Delhi Division,
Northern Railway, Railway station,
Tuglakabad, New Delhi
16. Shob Nath, H. Khalesi,
CWS, Delhi Division, Northern Railway,
Tuglakabad, New Delhi.
17. Veerpal Singh , H. Khalesi,
CWS, Northern Railway, Delhi Division,
Railway station, Tuglakabad, New Delhi.
18. Richpal sharma T. No. 483, s/o Shri

A

Gulab Singh, H. Khelasi,
Northern Railway, Delhi Division,
C&WS, TKD, New Delhi.

19. Ved Prakash s/o Shri Budhi Ram,
T. No. 440, H/ Khelasi, C&WS,
Delhi Division, Northern Railway,
Tuglakabad, New Delhi.
20. Babu Ram s/o Shri Basanta Ram
T. No. 528, H. Khelasi,
C&WS, Delhi Division Northern Railway,
TKD, New Delhi.
21. Ram Ugaar son of Shri Manoji,
H. Khelasi, T. No. 521,
C&WS, TKD, Delhi Division,
Northern Railway, Tuglakabad, New Delhi.
22. Ram Mehar s/o Shri Sukhan,
T. No. 561, Helper Khelasi,
C&WS, Tuglakabad, Northern Railway,
Delhi Division, Tuglakabad, New Delhi
23. Sita Ram s/o Shri Kharpat Ram,
T. No. 7 H. Khelasi, C&WS, Delhi Division,
Northern Railway, Tuglakabad, New Delhi.
24. Sheo ~~zark~~ paj Singh, H. Khelasi,
C&WS, Northern Railway, Delhi Division,
Tuglakabad, New Delhi

(By Advocate: Shri A.K. Sharma),
VERSUS

APPLICANTS

1. UNION OF INDIA
Through:
The General Manager,
Northern Railway, Baroda House,
New Delhi.
2. The Divisional Railway Manager,

Delhi Division, Northern Railway,
DRM OFFICE, Paharganj, New Delhi.

3. Assistant personnel Officer,
Delhi Division, Northern Railway,
DRM Office, Paharganj, New Delhi.
4. Shri Anil Kumar Tondon s/o Shri O.N. Tondon
H. Phalasi, Office of the Carriage & Wagon
Superintendent, Delhi Division,
Northern Railway, New Delhi.
5. Amarjeet Singh s/o Shri Jaswant Singh
H. Khalasi, Office of the Carriage & Wagon
Superintendent, Delhi Division, Northern Railway
Tuglakabad, New Delhi.

RESPONDENTS

(By Advocate: Shri B.S.Jain)

JUDGMENT

BY HON'BLE MR. S.R. ADIGE MEMBER(A).

Heard.

2. As per paragraph 1 of the OA the applicants are aggrieved by the non-determination of their seniority in the seniority list of 1988, but that seniority list has since been overtaken by a fresh seniority list issued on 18.6.93 (Annexure-A12) in which admittedly the applicants' names find mention, which has not been impugned.

3. Under the circumstance this OA is dismissed. If the applicants are aggrieved by their position in the seniority list of 18.6.93, it is open to them to agitate their grievance in accordance with prescribed procedure. No costs.

A. Vedavalli
(DR. A. VEDAVALLI)
MEMBER(J)

S. R. Adige
(S. R. ADIGE)
MEMBER(A).